NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 126(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt.Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Focus Energy Ltd.

Vs.

M/s. Reebok India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.		
S.NO. NAME DESIGNATION	REPRESENTATION	SIGNATURE
1. Ms. Manisha Chaudhary, AAL. 2. Mn. Karan Malhotra, Adv. 3. Mn. Mansger Singh., Adv.	Respondent 829 Ros. 12,3,7,829	anom Hellan
1. Ms. Ranjoura Roy. 2. Ms. Vasudha Sen 3. Mr. Abhay Pratap Singh 4. Ms. Seishti Kapoor	} Adv. Petitioners	
5. ANKIT SINGAL ADV 6. SHANKER SINGAL CA		Singal
7. Parand W. Gauresian M. 8. Sandelp Respectable 1) N. Gampatry, Sr. Adv Chamal Shawkar, Adv Chamal Shawkar, Adv	Pdv Respondent 271/ Respondent No. 11	Wo.10 Sander

Order

Replies to the applications CA 118/PB/2016 and CA 72/PB/2016 have been filed. Reply to the application seeking amendment of the petition (CA 97/PB/2016) has also been filed in the Court today.

2. The parties may file any further pleadings in the form of reply or rejoinder by exchanging copies.

List these applications for arguments on 17-11-2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA) MEMBER (J)

07.10.2016 (P.K. Sud)